

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**C.P. No. 61/00034/2020**

This the 24<sup>th</sup> day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Lt. Col. Nasib Singh (Retired), S/o Shri Gandharb Singh, Age 60 R/o Village Dhar Dharochan, PO Seri Panditan, Tehsil Bhalwal, District Jammu. Pin Code - 181206.  
Group: C Posted as Zila Sainik Welfare Officer, Poonch.

.....Petitioner

(Advocate:- Mr. Iqbal Hussain Bhat)

**Versus**

1. Mr. Shallen Kabra Principal Secretary to the Government of Jammu and Kashmir, Home Department Civil Secretariat, Jammu, Pin Code - 180001.
2. Brig. (Ret) Harcharan Singh VSM Director Sainik Welfare, Amphalla, Jammu. Pin Code - 180005.

.....Respondents

(Advocate: Mr. Sudesh Magotra, D.A.G.)

**O R D E R [O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Despite sending link and pin, learned counsel for the petitioner has not appeared to join the video conference. He had not appeared on the previous date of hearing i.e. 22.02.2021 also and today the case is fixed for appearance of the petitioner.

2. This is a contempt matter. It is apparent that the petitioner has lost interest in pursuing this matter further. In any case, we have gone through the records of this case and are of the view that no case of contempt is made out.

3. Accordingly, contempt petition is dismissed and notices issued to the respondents are hereby discharged.



**(ANAND MATHUR)**  
**MEMBER (A)**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**